

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-4300**  
TO BE ANSWERED ON-01/04/2026

**IMPLEMENTATION OF DHARTI AABA JANJATIYA GRAM UKARSH ABHIYAN**

4300 DR. ANIL SUKHDEORAO BONDE:

SHRI UJJWAL DEORAO NIKAM:

SHRI DEEPAK PRAKASH:

Will the Minister of TRIBAL AFFAIRS be pleased to state

(a) the number of villages, districts and States/UTs including Jharkhand covered under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan since its launch in October, 2024;

(b) the details of sector-wise interventions being implemented under the Abhiyan in areas such as infrastructure, health education, Anganwadi services and livelihood generation;

(c) the institutional framework adopted for coordination among the participating Ministries and Departments for implementation of the Abhiyan;

(d) the details of financial outlay allocated under the programme, including the share of the Central and State Government; and

(e) the current progress achieved so far in bridging infrastructural and service delivery gaps in tribal-dominated villages under the initiative?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) was launched by Hon'ble PM on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in **63,843 villages**, improve access to health, education, Anganwadi facilities and providing livelihood opportunities in 549 districts and 2,911 blocks in 30 States/UTs during the period 2024-25 to 2028-29 including **7139** villages in 24 districts of the State of Jharkhand.

**(b):** The names of the sector-wise interventions included under the Abhiyan, covering the areas such as infrastructure, health, education, Anganwadi services and livelihood generation along with details of the Ministries/Departments involved therein are provided in the **Annexure I**.

**(c):** The implementation of the DAJGUA is supported by an institutional framework designed to ensure coordinated action among Stakeholders viz. participating Ministries, Departments, and State Governments. At the national level, the Ministry of Tribal Affairs functions as the nodal Ministry responsible for overall planning, policy guidance, and inter-ministerial coordination. Coordination mechanisms include inter-ministerial consultations, review meetings, and data sharing arrangements to monitor progress and

address implementation challenges. The Ministry has also established a PMU at the national level. This unit works in close coordination with partner ministries to assess the progress of their respective interventions under the Abhiyan. At the State and district levels, State Governments play a key role in execution through existing administrative structures, with district administrations facilitating coordination among line departments to ensure integrated and timely delivery of services in tribal-dominated villages.

**(d):** The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr) for a period of 5 years, from 2024-25 to 2028-29. Each concerned Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. Details are attached as **Annexure II**.

**(e):** The current progress achieved so far in bridging infrastructural and service delivery gaps in tribal-dominated villages under the initiative in respect of interventions concerning various Ministries including the Ministry of Tribal Affairs' is given at **Annexure II**

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 4300 for answer on 01.04.2026

S. No.	Ministry	Name of the scheme and the ministry/department involved
1	<b>Ministry of Rural Development (MoRD)</b>	PMAY-G - Housing
		PMGSY - Roads
2	<b>Ministry of Jal Shakti</b>	Jal Jeevan Mission (JJM)
3	<b>Ministry of Power</b>	Revamped Distribution Sector Scheme – RDSS
4	<b>Ministry of New and Renewable Energy</b>	New Solar Power Scheme- PM Surya Ghar Yojana
5	<b>Ministry of Health and Family Welfare</b>	Mobile Medical units under National Health Mission
6	<b>Ministry of Women and Child Development</b>	Anganwadi Centre- Poshan 2.0 (ICDS)
7	<b>DoSE&amp;L, Ministry of Education</b>	Samagra Shiksha Abhiyan (SSA)
8	<b>Department of Telecommunication</b>	Universal Service Obligation Fund (USOF)
9	<b>Ministry of Tourism</b>	Responsible tourism (Swadesh Darshan)
10	<b>Ministry of Agriculture and Farmers Welfare</b>	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)
11	<b>D/o Fisheries</b>	Pradhan Mantri Matsya Sampada Yojana (PMMSY)
	<b>D/o Animal Husbandry and Dairying</b>	National Livestock Mission
12	<b>Ministry of Skill Development and Entrepreneurship</b>	Jan Shikshan Sansthan (JSS) Scheme
13	<b>Ministry of AYUSH</b>	Poshan Vatikas - National AYUSH Mission
14	<b>Ministry of Panchayati Raj</b>	Rashtriya Gram Swaraj Abhiyan (RGSA)
15	<b>Ministry of Petroleum &amp; Natural Gas</b>	LPG - Ujjwala Yojana
16	<b>Ministry of Electronics and Information Technology</b>	Digital initiatives
17	<b>Ministry of Tribal Affairs</b>	· Tribal Multi-purpose Marketing Centres
		· Improving infrastructure of Ashram Schools, Hostels, Govt./State Tribal Residential schools
		· Centre of Competencies for Sickle Cell Disease
		· (SCD) and counselling support, · Support for FRA & CFR Management interventions · Setting up of FRA Cells, and project management funds with incentives for top performing tribal districts.

Annexure referred to in reply to part (d) and (e) of the Rajya Sabha Unstarred Question No. 4300 for answer on 01.04.2026

<b>Physical Targets and achievements-DAJGUA</b>						
<b>S. No.</b>	<b>Ministry</b>	<b>Activity</b>	<b>Mission Target (2024-2028)</b>	<b>Target till March 2026</b>	<b>Sanction</b>	<b>Progress</b>
1	<b>Ministry of Rural Development (MoRD)</b>	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Sanctioned: <b>1289251</b>	House Completed: <b>760034</b>
		PMGSY - Roads	25,000 Km Road	7,500 Villages	2411.25 km of roads sanctioned	Work yet to Start
2	<b>Ministry of Jal Shakti</b>	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Sanctioned Villages:63035	Saturated Villages: 28,303
3	<b>Ministry of Power</b>	Revamped Distribution Sector Scheme – RDSS	2.35 lakh Households	70,000 HHs to be electrified	Sanctioned: 2,87,761(Households and Public Institutions)	Electrified: 59,812 (Households and Public Institutions)
4	<b>Ministry of New and Renewable Energy</b>	New Solar Power Scheme-PM Surya Ghar Yojana	Provision of Solar Roof top at 2000 institutions and 100 model Solar Tribal Village		Sanctioned: 4,099 HHs (100 in Manipur and 3099 Arunachal Pradesh)	Installation yet to start
5	<b>Ministry of Health and Family Welfare</b>	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	154 MMU	154 MMU operationalized
6	<b>Ministry of Women and Child Development</b>	Anganwadi Centre-Poshan	2,000 New Anganwadis	400 New	875 AWCs sanctioned	Operationalized 657 AWCs

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		2.0 (ICDS)				
7	<b>DoSE&amp;L, Ministry of Education</b>	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	692 Hostels sanctioned	Foundation stone laid for 311 hostels
8	<b>Department of Telecommunication</b>	Universal Service Obligation Fund (USOF)	5,252 villages	1500 Villages	Sanctioned Villages: 5,252	Covered Villages: 3,666
9	<b>Ministry of Tourism</b>	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Proposal from 17 states has been received and currently under consideration for approval	Projects worth 17.7 Cr. Sanctioned in AP, UK, UT of Ladakh, MP, Mizoram on 24.11.2025
10	<b>Ministry of Agriculture and Farmers Welfare</b>	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)	Agriculture support to FRA patta holders (~ 2 lakh)	60000 beneficiaries		1,73,000 beneficiaries identified by MoA&FW
11	<b>D/o Fisheries</b>	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen : 10,000 IFR and 1000 CFR	3000 beneficiaries	5700 projects have been sanctioned	700 projects have been completed
	<b>D/o Animal Husbandry and Dairying</b>	National Livestock Mission	Livestock management support to 8500 IFR holders	2550 beneficiaries	Projects sanctioned for Gujarat, MP, Assam and JK	Rs. 8 Cr has been released by the department to 6 states in 2025-26 (J&K,

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						GJ, TR, AS, MP and CG)
12	<b>Ministry of Skill Development and Entrepreneurship</b>	Jan Shikshan Sansthan (JSS) Scheme	(i) 30 Skilling Centres in tribal districts	9 skilling Centres & training for 300 VDVKs	30 Tribal Skilling Center has been sanctioned in 30 districts	30 Skilling Centres have been inaugurated across the country with 21713 beneficiaries enrolled. 1078 batches have been formed.
			(ii) Training of 1000 VDVKs and tribal groups		Training on 250 VDVK Sanctioned	Identification of State Implementing Agencies have been identified for 264 VDVKs
13	<b>Ministry of AYUSH</b>	Poshan Vatikas - National AYUSH Mission		700 Poshan Vatikas	243 Poshan Vatika Sanctioned in EMRS	111 Poshan Vatikas planned in EMRS in AP, Ar.P, Bihar and Chattisgarh
14	<b>Ministry of Panchayati Raj</b>	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA		Total ST participant targeted to be trained – 46,19,662	Total ST participant trained – 7,81,661

<b>Physical Targets and achievements-DAJGUA</b>						
<b>S. No.</b>	<b>Ministry</b>	<b>Activity</b>	<b>Mission Target (2024-2028)</b>	<b>Target till March 2026</b>	<b>Sanction</b>	<b>Progress</b>
15	<b>Ministry of Petroleum &amp; Natural Gas</b>	LPG - Ujjwala Yojana	25 Lakhs LPG connections	7.5 Lakhs HHs		65,184 Tribal Households given SVs
16	<b>Ministry of Electronics &amp; Information Technology</b>	Digital Initiatives	The intervention is proposed under the 'Digital India' programme, where projects would be sanctioned by the MeITY as applicable. However, as of date, MeITY has not reported progress under the intervention.			

The interventions under DAJGUA, implemented by the Ministry of Tribal Affairs are as follows:

<b>S. No</b>	<b>Intervention</b>	<b>Physical progress</b>
1	Tribal Multipurpose Marketing Centre (TMMC)	78 TMMCs have been approved for establishment across the country. Works have started on 19 TMMCs, as on date, while 39 TMMCs have been tendered.
2	Centres of competence for Sickle Cell Disease (SCD)	Centres of Competence have been sanctioned in 15 states, which include Odisha, Bihar, UK, Kerala, Rajasthan, Tamilnadu, Chhattisgarh, Gujarat, Jharkhand, Telangana, Andhra Pradesh and Assam.  CoC is operational in Assam, while in Maharashtra, the CoC is ready for inauguration.
3	Forest Rights Act (FRA) Cell	433 FRA cells have been sanctioned in 20 states at the state and district level.
4	Support for Preparation of Community Forest Resource Management Plan (CFRM)	920 CFRM approved with an outlay of Rs. 13060 Lakhs as on date.
5	SCD Awareness	The scheme has been sanctioned in 17 states with an outlay of Rs. 1116.25 Lakhs.
6	Construction of Ashram Schools & Hostels, repairing etc	6,773 projects have been sanctioned under the scheme 'construction of Ashram School and Hostels'. As on date, work is under progress or nearing completion in 417 schools.

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